

Annexure-B (Exhibit 1)														
Name of the corporate debtor : Ananya Wood Private Limited														
Date of commencement of CIRP :02.02.2024														
List of creditors as on 19.11.2024														
List of secured financial creditors (other than financial creditors belonging to any class of creditors)														
														Amount in Rs.
Sl. No.	Name of Creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any Mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted ( Provisional )	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	State Bank of India	13.02.2024	1,43,36,59,634.60	1,43,36,59,634.60	Secured	1,43,36,59,634.60	1,43,36,59,634.60	No	72.95%	-	-	-		
2	Canara Bank	16.02.2024	32,91,84,719.34	32,91,84,719.34	Secured	32,91,84,719.34	32,91,84,719.34	No	16.75%	-	-	-		
3	Bank of Baroda	09.05.2024	20,25,08,958.19	20,25,08,958.19	Unsecured		20,25,08,958.19	No	10.30%	-	-	-		
	<b>Total</b>		<b>1,96,53,53,312.13</b>	<b>1,96,53,53,312.13</b>	-	<b>1,76,28,44,353.94</b>	<b>1,96,53,53,312.13</b>		100%	-	-	-	-	